HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

(Through Virtual Mode)

WP(Cr1) No. 308/2019

Faheem Akram Bhat Petitioner(s)

Through:- Mr. Syed Musaib, Advocate

V/s

State of J&K and another

....Respondent(s)

Through:- None.

Coram: HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE

ORDER

Mr. B. A. Dar, learned Sr. AAG is not available today. He is directed to keep the detention record ready on the next date of hearing.

Registry to send copy of this order to Mr. Dar, Learned Sr. AAG.

List on 02.07.2020.

(Sindhu Sharma) Judge

SRINAGAR 26.06.2020 SUNIL-II